

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-65(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2018**

NAME OF THE PARTIES: Pariman Enterprise Pvt. Ltd.

v/s.

Atlantis Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

Order

13. C.P. (IB)-65(MB/2018)

The counsel for both sides present. The counsel for the respondent submits that there is likelihood of settlement in this matter. List this matter on 25.4.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

ps

Sd/-

BHASKARA PANTUL MOHAN
Member (Judicial)